

shoes to the Russian Government and now the State Trading Corporation has taken over the supply? If so, may I know from where the STC would be getting their supplies?

**Shri Kanungo:** STC has always been contracting for supply of shoes to U.S.S.R. But STC does not manufacture shoes and so it gets shoes from sources where they are manufactured, largely from the Small Scale Industrial Corporation.

**Shri S. M. Banerjee:** May I know whether shoes for this are being supplied by Messrs. Cooper Allens also, or they are purchased from Agra?

**Shri Kanungo:** A portion of the demand is passed on to Messrs. Cooper Allens of Kanpur. But a large bulk of the order is manufactured in various places under the supervision of the National Small Scale Industries Corporation.

**श्री कचराब सिंह :** जितने जूते पिछले साल हिन्दुस्तान में रूम को मर्याद किए गए उनमें से कितने आगरे के थे और कितने आगरे से बाहर के थे ?

**श्री कानुंगो :** इसकी खबर हमारे पास नहीं है, अगर नोटिस हो तो इसका हिसाब जोड़ने की कोशिश की जाएगी।

#### Rehabilitation Colonies in Delhi

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\*762. { **Shri D. C. Sharma:**  
**Shri Naval Prabhakar:**  
**Shri Bhakt Darshan:**

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Starred Question No. 6 on the 3rd August, 1959 and state:

(a) the further progress made so far, in providing street lighting, water mains, roads, drainage etc. in the rehabilitation colonies in Delhi; and

(b) how far the work of providing street lighting, and internal water

supply in Bharat Nagar colony has progressed?

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** A statement is laid on the Table of the Lok Sabha. [See Appendix III, annexure No. 1].

(b) *Street lighting.*—Poles have been provided and the street lighting mains have also been laid. Only lighting brackets and other fittings remain to be fixed.

*Water supply.*—Delhi Municipal Corporation is making provision for this expenditure in their revised estimates.

**Shri D. C. Sharma:** From the statement I find that there are 11 colonies and in these colonies there are two types of works to be completed. I also find from the statement that only in one colony, Ramesh Nagar, one type of work has been completed fully. So, only 1/22 of the work has been completed so far.

**Mr. Speaker:** What is the question?

**Shri D. C. Sharma:** May I know when the rest 21/22 of the work will be completed?

**Mr. Speaker:** So, the question is: apart from 1/22, when the rest 21/22 of the work will be completed?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** In Ramesh Nagar sewerage work has been completed.

**Shri D. C. Sharma:** The hon. Minister is talking about Ramesh Nagar. I am talking about the statement generally. From the statement I find that 22 items of work regarding rehabilitation are to be completed and out of that only one item has been completed, so far as Ramesh Nagar is concerned. May I know when the other 21/22 will be completed?

**Shri Mehr Chand Khanna:** I am sorry that whereas a statement has been laid on the Table of the House, the hon. Member is quoting from

something else. If you kindly refer to the statement....

**Shri D. C. Sharma:** May I show you the statement, Sir?

**Mr. Speaker:** What is the statement?

**Shri Mehr Chand Khanna:** There are 11 items in the statement which I have got. I think there is some mix up somewhere.

**Mr. Speaker:** There are only 11 items.

**Shri D. C. Sharma:** In my supplementary I am referring to the statement laid on the Table with reference to part (a). I have put a question with reference to part (a) and the hon. Minister is replying to the question with reference to part (b). That is the only difference.

**Shri Mehr Chand Khanna:** With reference to part (a), we have laid a statement on the Table of the Sabha. As far as part (b) is concerned, which relates to Bharat Nagar, we have given separate information about water supply and street lighting in the body of the reply itself.

**Mr. Speaker:** I do not find 22 items at all.

**Shri D. C. Sharma:** Here is a statement concerning 11 colonies, and I have read the whole statement.

**Mr. Speaker:** That is all right.

**Shri D. C. Sharma:** I find from the statement that only one item out of 22 items has been completed. So, I put the question.

**Shri P. S. Naskar:** He is twisting the question.

**Mr. Speaker:** There are no doubt eleven colonies. In each colony there are some items like filtered water supply; that is item 1. Sewerage is item No. 2. So, he has added up these items for the 11 colonies and got 22 items.

**Shri Mehr Chand Khanna:** May I say for the information of the House....

**Mr. Speaker:** No. All that he wants to know is this. Water supply and sewerage for one colony have been completed. The other colonies would not now put up with this nuisance. Therefore, he wants to know when all this will be completed.

**Shri Mehr Chand Khanna:** What I was trying to submit for the information of the House was that I have two agencies for my development works—one is the Corporation and the other is the C.P.W.D. We place funds at the disposal of both the agencies and we try to pursue and chase them to get these development works executed as quickly as possible.

**Shri D. C. Sharma:** May I know whether the C.P.W.D. Minister will be prepared to reply to my question?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** As far as the works that are entrusted to the C.P.W.D. are concerned, I think we are taking steps to have them executed as early as possible.

**Mr. Speaker:** Hereafter whenever any hon. Minister feels that he cannot answer that question wholly, if he only gives an indication, I will send it to the other hon. Minister also. The other day I made a suggestion that, as far as possible, either the Ministers or their Deputies may be here during the Question Hour—and I think the Prime Minister was also to a large extent of the same view—so that this kind of question and cross questions could be avoided, if it is possible for them to give a satisfactory reply to this House and to the country as a whole. Therefore, hereafter I will make provision to circulate copies of such questions to all the Ministers concerned, so that either they or their Deputies will make arrangements to be present here to give such answers as they are capable of.

**Shrimati Renu Chakravarty:** May I submit that in the past also there have been several instances where this has happened? The Minister of

Rehabilitation always answers like this. He always says "What am I to do? So and so Minister has not done his part of the job." This has become a habit and every time a question is put on rehabilitation the Minister says that some other Minister has to reply. Do you think that we should start having three Ministers replying to every question?

**Shri Mehr Chand Khanna:** I am sorry, I never made that statement. Shrimati Renu Chakravartty is twisting my words entirely. What I said was, and I repeat it now, that there are two agencies with me for the execution of development projects—one is the Corporation and the other is the C.P.W.D. I get my work done through these two agencies, and I am trying to chase and pursue them till the work is done. I am not shrinking my responsibility.

**Shri Tyagi:** May I suggest that in cases where information pertains to more than one Ministry it must be the responsibility of the Minister concerned to collect the information from the sister Ministry and lay it on the Table of the House?

**Shri Mehr Chand Khanna:** I have collected information and laid it on the Table of the House. I have stated the various percentages of work completed, like 90 per cent, 98 per cent., 95 per cent. and so on. It is all incorporated in the statement.

**Mr. Speaker:** Let us be clear about this matter. The Minister who is mainly responsible to gather information from all sources, including the Ministries, should watch the progress from time to time. If in any particular technical matter he is not able to explain himself as fully as the Minister in charge can, then that Minister should also be present here. Otherwise, it will be the responsibility of the Minister in charge to make information available to this House as fully as possible.

**श्री अशोक वर्मा :** इन विवरण से ज्ञात होता है कि बहुत से कार्यों के बाड़े में अभी तक

किया नहीं हो रहा है। उबर रिहैबिलिटेड मिनिस्ट्री खत्म होने वाली है। इसलिए, वे जानना चाहता हूँ कि समाप्त होने से पहले वह इन सब कार्यों को पूरा कर जाना चाहता है और अगर नहीं तो उसके बाद इन कार्यों को कौन पूरा करेगा ?

**श्री मेहर चन्द खन्ना :** इस सवाल के दो पहलू हैं। मेरे भाई को खत्म नहीं है। कि जहाँ तक सवाल है मकान बनाने का, वह तो आसान है। लेकिन जहाँ पानी, सिमुएल और वाटर इंस्टालेशन का सवाल आता है, वे चीजें ऐसी हैं कि एक दो दिन में नहीं हो जाती हैं। पानी जमुना से लेना पड़ता है, पंजाब और यू० पी० का पानी होता है। झगड़ा करना पड़ता है और उस में तकलीफ हो जाती है। दूसरा सवाल इस मिनिस्ट्री के खत्म हो जाने का है। उस में मुझे बहुत जल्दी है और यह काम परमिंट मिनिस्ट्रीज के हवाले कर दिया जायेगा और वह खुदा-उसखूबी से होगा।

#### Indian Traders in Tibet

\*764. **Shri Ajit Singh Sarbadi:** Will the Prime Minister be pleased to state:

(a) what steps have been taken to evacuate Indian traders at present stranded in Tibet; and

(b) whether the Consul General, Lhasa is keeping contact with such traders?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**  
(a) Indian traders in Tibet include those doing business in Gyantse and Yatung and have shops there. There are also Kashmiris from the Ladakh region who have been resident in Tibet for some considerable time. So far as the former group are concerned, they can come back to India if they so wish and some have come back in the recent past. As for the Indians from Kashmir, difficulties have been raised